

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No 694
TO BE ANSWERED ON 24.07.2025

SCHOLARSHIP TO ST STUDENTS

694. SMT. SANJNA JATAV:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI CHHATRAPAL SINGH GANGWAR:
SMT. HIMADRI SINGH:
SMT. SMITA UDAY WAGH:
SHRI DILIP SAIKIA:
SHRI MADHAVANENI RAGHUNANDAN RAO:
SHRI BUNTY VIVEK SAHU:
SMT. KAMLESH JANGDE:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state: -

- (a) the details of various scholarship schemes being implemented by the Government to ensure greater access to quality education for Scheduled Tribe (ST) students across the country, State-wise particularly in Maharashtra;
- (b) the total funds released under the Pre-Matric and Post-Matric Scholarship Schemes for ST students during the last three financial years and the current financial year in the country, year and State-wise, particularly in Maharashtra;
- (c) the number of ST students in school education, benefitted from these scholarships during the said financial years, financial year and State-wise;
- (d) whether the Government is implementing any scheme to provide overseas scholarships to meritorious ST students for pursuing higher education abroad;
- (e) if so, the details thereof along with the number of beneficiaries, State-wise, particularly in Maharashtra, Madhya Pradesh and Chhattisgarh;
- (f) the details of the courses, countries and institutions covered under the scheme;
- (g) whether the Government has taken any steps to improve outreach, timely disbursement and awareness of such scholarships among tribal communities in Maharashtra and if so, the details thereof; and
- (h) the estimated retention rate of Scheduled Caste (SC) and Scheduled Tribe (ST) students in schools who have received scholarships

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

- (a)** Ministry of Tribal Affairs is implementing the following Scholarship Schemes to promote and encourage basic and higher education amongst ST population in the country, including Maharashtra:

- i) Pre-Matric Scholarship for ST students (Class IX and X)
- ii) Post Matric Scholarship for ST students (Class XI and above)
- iii) National Fellowship for Higher Education for ST students.
- iv) National Scholarship for Higher Education for ST students(Top Class)
- v) National Overseas Scholarship for ST students.

Out of the schemes mentioned above, the scholarship schemes at Sl.No (i) to (ii) are Centrally Sponsored Schemes and implemented through respective State/UT. Both Pre & Post Matric Scholarship Schemes are open ended Schemes wherein scholarships are given to all eligible students for pursuing studies from class 9th to Post-Graduation courses whose parental income is not more than Rs. 2.5 lakh per annum. The inviting of applications, verification, selection of beneficiaries and disbursement of scholarship amount is the responsibility of the respective State/UT. The Ministry of Tribal Affairs, releases central share funds to States/UTs based on proposals submitted by them and after examining financial and physical progress. State Governments/Union Territory Administrations disburse the scholarship amount to all the eligible ST Student's bank account through DBT mode.

Maharashtra is implementing scholarship scheme at Pre-Matric level from their own State funds.

The Schemes at Sl. No. (iii) to (v) are Central Sector Schemes implemented by the Ministry of Tribal Affairs. There are no state-wise allocation of slots and funds under these Central Sector Schemes. Under National Fellowship and Scholarship for Higher Education for ST students, funds are directly released to the Students/Institutions through DBT mode, whereas Schemes at Sl.No. (v) National Overseas Scholarship for ST students is implemented through the Ministry of External Affairs (MEA), the funds are released to ST students studying abroad through Embassies, further Ministry of Tribal Affairs reimburses the funds to MEA.

(b) & (c) The State-wise fund released and beneficiaries under the Pre-Matric and Post-Matric Scholarship during the last three years is given at **Annexure-I**.

(d) Ministry of Tribal Affairs is implementing the Central Sector Scheme of "National Overseas Scholarship for ST students" to provide overseas scholarship to meritorious ST students for pursuing higher education abroad.

(e) The number of beneficiaries under National Overseas Scholarship Scheme, State-wise, during the last three years is given at **Annexure-II**.

(f) The National Overseas Scholarship Scheme supports higher studies abroad in Master's Degree, Ph.D. and Post-Doctoral Research. There is no restriction on specific countries, provided the applicant is admitted to a reputed foreign institute/university. Scholarship is given to 20 ST students each year for pursuing studies in the top 1,000 ranked institutions as per the latest QS World University Rankings.

(g) The Ministry is advertising the schemes through News paper advertisements, portals, Universities and Institutions. The State/UT administrations also give publicity in their respective states/UTs.

(h) the data on retention rate of Scheduled Caste (SC) and Scheduled Tribe (ST) students in schools is not maintained.

Details of Fund Released and Beneficiaries to State Governments/UT Administrations under the Scheme of Pre-Matric Scholarship for ST students							
(₹ in crore)							
Sl.No	Name of the State/UT	F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	Andaman & Nicobar		260		173	0.10	281
2	Andhra Pradesh		40465	57.00	*	30.77	*
3	Arunachal Pradesh	2.67	5178		2852		2831
4	Assam	1.07	5688	1.88	4353	1.00	8075
5	Bihar		26450		8451		15139
6	Chhattisgarh		28642	52.50	44837		27171
7	DNH & DD		2017		1273		1162
8	Goa	1.08	2108	0.53	1670	0.36	1698
9	Gujarat	54.52	157553	62.00	121083	9.23	124886
10	Himachal Pradesh	0.79	2479	1.10	2616		3260
11	Jammu & Kashmir		4689		2548		8371
12	Jharkhand		129269	57.00	114519		129142
13	Karnataka	23.70	98705	34.00	97191	7.00	104211
14	Kerala		9457	4.36	8331	1.00	10980
15	Ladakh		760		2228	0.40	2029
16	Madhya Pradesh	127.44	255944		259997	53.05	212347
17	Manipur		1836		3470		3916
18	Meghalaya	1.15	1588		5590	0.70	6149
19	Mizoram		10312	3.07	8911		8807
20	Nagaland		*		*		*
21	Odisha	93.97	79252		106691	29.50	122029
22	Puducherry		21		11		14
23	Rajasthan	35.31	73816		76272	22.36	57037
24	Sikkim	0.18	49		62		377
25	Tamil Nadu	4.04	15325	3.62	17557	0.60	19178
26	Telangana		9255	1.50	2460	0.00	*
27	Tripura	11.37	15017		11601	6.92	12597
28	Uttar Pradesh		1579		2329		3211
29	Uttarakhand		1464	0.15	902	0.70	812
30	West Bengal		23979	29.89	21789		24333
	Total	357.29	1003157	308.60	929767	163.69	910043

*- beneficiary data not reported by State/UT

Details of Fund Released and Beneficiaries to State Governments/UT Administrations under the Scheme of Post-Matric Scholarship for ST students							
(₹ in Crore)							
Sl.N o.	Name of the State/UT	F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	A.& N. Islands		386		193	0.10	311
2	Andhra Pradesh	133.57	129032	114.71	79780	120.00	67888
3	Arunachal Pradesh	96.16	46330	80.00	42417	100.00	45125
4	Assam	68.45	62140	35.00	58774	79.71	77350
5	Bihar		3768		1444	4.43	3428
6	Chhattisgarh	93.30	34184	71.25	40552	70.00	34022
7	DNH DD		2208	4.04	1053	4.90	1627
8	Goa	11.87	4439	5.27	3274	5.00	3163
9	Gujarat	244.26	262538	350.00	226456	231.22	233161
10	Himachal Pradesh		4303		4390	5.00	4937
11	Jammu & Kashmir	6.84	10430	7.46	7319	9.95	15309
12	Jharkhand		147633	53.11	148676	200.00	65104
13	Karnataka		131968	225.56	123707	125.00	125823
14	Kerala		14863	46.89	13731	29.00	13034
15	Ladakh	18.91	8619	5.96	9413	35.00	8969
16	Madhya Pradesh	270.49	391317	350.00	353486	250.00	326410
17	Maharashtra	90.27	135915	570.36	139165	117.81	144785
18	Manipur	41.38	42572	30.00	33542	25.00	32275
19	Meghalaya	146.20	61360	85.00	76755	145.08	73902
20	Mizoram	25.90	38784	25.00	31685	24.00	28471
21	Nagaland	36.08	40638	35.00	42485	62.00	41793
22	Odisha	171.33	204172	135.64	213957	294.00	230366
23	Puducherry		18		11	0.00	10
24	Rajasthan	188.10	236628	220.00	168516	350.00	*
25	Sikkim	9.25	2650		1849	6.00	2411
26	Tamil Nadu	28.54	23529	20.00	25216	25.00	28273
27	Telangana	238.51	114911	112.50	131505	152.50	131032
28	Tripura	45.22	37380	40.00	33678	74.94	33506
29	Uttar Pradesh		9655	10.00	9676	15.00	10427
30	Uttarakhand		3534	1.88	3972	2.70	3853
31	West Bengal		63208	34.06	37760	35.00	29528
	Total	1964.63	2269112	2668.69	2064437	2598.34	1816293

*- beneficiary data not reported by State/UT

Annexure-II

Name of State/UT	F.Y 2022-23	F.Y 2023-24	F.Y 2024-25
Andhra Pradesh		1	1
Arunachal Pradesh		1	1
ASSAM	4	4	2
Chhattisgarh	1		
Goa			
Himachal Pradesh		1	
Jammu and Kashmir	3	4	3
Jharkhand	1	4	5
Karnataka		1	
Madhya Pradesh	1	1	1
Maharashtra	1	3	3
Manipur	13	20	18
Meghalaya	2	2	3
Mizoram		3	2
Nagaland	6	6	4
Odisha	1	2	2
Rajasthan	2	2	2
Telangana	6	5	8
Tripura		1	
Uttarakhand	1	1	1
West Bengal	1	2	2
Total	44	65	58

Note:- based on payment reimbursement to MEA by MoTA during the respective financial year.